### GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## RAJYA SABHA UNSTARRED QUESTION NO. 2619 TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2022

## PERMISSION BY FOREIGN COMPANIES FOR BROADBAND SERVICES THROUGH SATELLITE

#### 2619 SHRI SANJAY RAUT:

Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that many foreign companies have approached Government to seek permission to start broadband services through space satellite in the country; and
- (b) if so, the details thereof and Government's response thereto?

#### **ANSWER**

# MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) & (b) Recently, the following Indian companies having collaboration with foreign satellite operators have approached Department of Telecom (DoT) and submitted their proposals for offering Satellite Based Communication services including broadband services in India.

SN	Name of the entity which has approached DoT
1	OneWeb India Communication Private Limited- Application received for issue of
	Global Mobile Personal Communication by Satellite (GMPCS) Authorization under
	Unified-license with National Long Distance (NLD) Authorization already obtained
	from DoT.
2	Jio Satellite Communication Services- Application received for issue of GMPCS
	Authorization under Unified-license.
3	M/s. Nelco Limited - Application received for issue of experimental license.
4	M/s Starlink Satellite Communications Private Limited - Application received for
	issue of experimental license.

The applications are considered under the extant rules.

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